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मियाद समाप्त हो गई है, यदि हां तो इस संबंध में कितने लोगों को पकड़ा गया है ग्रौर कितने छापे मारे गये हैं ;

(ख) क्या सरकार का ध्यान दिनांक 27 जुलाई, 1990 के जनसत्ता में "मियाद खत्म दवाइयां मरोजों तक पहुंचाने का हाल" शीर्षक के अप्रंतर्गत प्रकाशित समाचार की आरे दिलाया गया है, यदि हां, तो दोबी पाये गये व्यक्तियों और कम्पनियों के खिलाफ़ क्या कार्यवाही की जा रही है ;

(ग) पिछले तीन वर्षों के दौरान वर्ष-वार ऐसे लोगों की संख्वा कितनी है जिनकी मौत ऐसी दबाइयों खाने से हो गई है और क्या ऐसे मामले भी ध्यान में आये हैं जिनमें ऐसी दवाइयां सरकारी अस्पतालों में मरीजों को भी दी गई हैं ; और

(घ) यदि हां, तो इस संबंध में दोषी पाये गए लोगों के नाम सहित इसका ब्यौरा क्या है, तथा ऐसी घटनाओं की पुनरावृत्ति को रोकने के लिए सरकार द्वारा क्या कदम उठाये गये हैं ?

पेट्रोलियम और रसायन संत्रालय में राज्य मंत्री (श्रीभजमन बहेरा): (क) से (घ) अपेक्षित जानक री एकत की जा रही है और सभा-पटल पर रख दी जायेगी।

Proposal for opening of a Pharmacy College in Gujarat

2174. SHRI ANANTRAY DEVSHAN-KER DAVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Government have received any proposal for the opening of a new Pharmacy College in Gujarat; if so, what are the details thereof;

(b) how many such proposals from various States are at present pending and since when these are pending; and

(c) by when these proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) The proposal of the Govt, of Gujarat to set up P. K. Modi Govt. Pharmacy College at Rajkot to conduct degree course in Pharmacy has been approved by All India Council for Technical Education.

(b) The proposals for setting up of new technical institutions including Colleges of Pharmacy are sent to the concerned Regional Committees of the All India Council for Technical Education by the State Govts. The information regarding the number of such proposals pending at present are not readily available.

(c) Since the proposals are to be examined with reference to the guidelines laid down for the purpose, no definite date can be given.

Payment of relief to the victims of Bhopal Gas Tragedy

275. SHRI SHIV PRATAP MISHRA:

DR. RATNAKAR PANDEY:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the interim relief has been paid to all the victims of Bhopal Gas leakage accident of December, 1984 as announced by the Prime Minister;

(b) if so, what are the details of the relief so far paid to the victims;

(c) whether Government have since filed an appeal against the orders of the Supreme Court settling the claims of ths Bhopal gas victims; and

(d) if so, at what stage the matter stands at present?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURU PADASWAMY): (a) and (b) The pro; c; s of disbursement of interim relief is in progress. According to the information re ceived from the Government of Madhya Pradesh who are implementing this distribution of relief, the position till 9th August, 1990 is that 1, 35, 458 bank accounts have been opened in favour of the beneficiaries of this scheme.